

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI RAVICHANDRAN RAMASAMY  
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP(C/ACT)/02/KOB/2023
SECTION	241-242 C/ACT
NAME OF PARTIES	GIRISH SUBRAMANIAN V/S NAWARA RESORTS PVT LTD & 3 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	M P SREEKRISHNAN, MUHAMMED MUSTHAFA A.
RESPONDENTS ADVOCATE/ PROFESSIONAL	VINAY MATHEW, M A SHAJI, PP ZIBI JOSE

23rd JULY 2024

## ORDER

**CP(C/ACT)/02/KOB/2023**

Learned Counsel, Mr. Musthafa appears virtually on behalf of the Petitioner.

Learned Counsel, Mr. Vinay Mathew appears virtually on behalf of the Respondents.

Both sides submits that pleadings are complete in the matter and requests to post this matter on 28.08.2024 for final hearing. Accordingly, list this matter for final hearing on **28.08.2024**. Counsels for both sides are directed to be present on the next date fixed for final hearing.

**Sd /-**

**RAVICHANDRAN RAMASAMY  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**